

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. (IB)-120 (PB)/2017  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY: Maxim Tubes Company Pvt. Ltd.  
V/s.  
International Coil Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of (IBC).

| S.NO. | NAME         | DESIGNATION | REPRESENTATION | SIGNATURE   |
|-------|--------------|-------------|----------------|---|
| 1.    | GARGI R.VYAS | ADVOCATE    | APPLICANT      |  |

ORDER

Learned Counsel for the petitioner undertakes to file affidavit with regard to dispatches made to the respondent in respect of notice under Section 8 IBC and the complete paper book. The needful shall be done within one week.

List for further consideration on 28<sup>th</sup> June, 2017.

Sd—

(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd—

(DEEPA KRISHAN)  
MEMBER(TECHNICAL)